

MEDIATION CENTRE , RAJASTHAN HIGH COURT JODIIPUR
CAUSE - LIST 18.03.2016

S.No	NAME OF MEDIATORS Shri/Smt/Ms. (Advocate's)	TYPE OF CASE & No. WITH TITLE OF CASE	NAME OF ADVOCATE P/etitioner's	NAME OF ADVOCATE Respondent's
01.	Smt.Suman Porwal , Advocate	S.B.Civil Misc.Tr.Pet.No.90/20 15,Preeti Charan V/s Sanjeev Kumur Charan	Mr.D.S.Udhawat	Mr. Naveen Sharam & Aksay Dave
02.	Smt.Suman Porwal , Advocate	S.B.Civil Misc.Appeal No.1936/2011,Jitendra V/s Mamta	Mr.Mukesh Maherya	Mr.N.K.Dadich
03.	Shri Haresh Purohit , Advocate	S.B.C.M.A.No.2103/2012 SeeshPal V/s Reshma,	Mr.Vineet Jain	DR.Sachin Acharya
04.	Shri Mulidhar Vaishnav, Retd: D.J. &Advocate	S.B. Civil Misc.Tr.Pet.No.16/2016, Suman Lekhara V/s Satya Narayan	Mr.Vishal Sharma	Mr.....
05.	Shri Mulidhar Vaishnav,Retd: D.J. &Advocate	S.B.C.M.A.4964/2011,Anita Sharma V/s Dinesh Sharma	Mr.Vikash Bijarnia	Mr.Shambhoo Singh
06.	Shri Mulidhar Vaishnav,Retd: D.J. &Advocate	D.B.C.M.A.1401/2015,Smt.Su chiera V/s Pinki V/s Pratap Singh @ Babu Lal	Mr.Rajesh Shah	R.R.Kanwar
07.	Shri Akshay Dave , Advocate	S.B. Civil Misc. Tr.Pet.No. 13/2016,SAngeeta V/s Dinesh Kumar,	Mr.Ramdevo Potaliya	Mr.K.S.Rathore
08.	Shri Rishi Vaishnav,Advocate	S.B.Civil Misc.Appeal No.266/2013, Smt.Poonam V/s Kuldeep Singh	Mr.Rajesh Choudhary	Mr.P.K.Mathur
09.	Shri B.S.Shandu,Advocate	S.B.C.Tr.Pet.No.329/2012, Kiran Soni V/s Rajeev Kumar,	Mr.V.K.Bhadu	Mr.Hemant Jain
10.	Shri Prashant Sharam Rted;D.J. & ,Advocate	S.B.Civil Misc.Appeal No.673/2000,Meema Devi V/s Sang Singh	Mr.Rajesh Panwar	Mr.....
11.	Dr.Prmila Acharya , Advocate	S.B.Civil Misc.Appel No.1811/2011,Smt.Leena V/s Kapil @ Chote Lal	Mr.M.C.Bishnoi	Mr.Bharat Singh
12.	Shri Rajendra Dadich Advocate	S.B.Civil Misc.Appeal No.701/2012,Smt.Manju Devi V/s Bhera Ram & Ors.	Mr.Rajesh Choudhary	Mr.Rajesh Panwar
13.	Shri Meena Kothari , Advocate	S.B.Civil First Appeal No.132/2008,Abdul Jabar V/s Amra Ram & S.B.C.S.A. No.34/2011, Amra Ram V/s Abdul Jabar	Mr.Narendra Thanvi Mr.C.R.Jakhar	Mr.C.R.Jakhar Mr.Narendra Thanvi
14.	Shri Rajlaxmi Singh Choudhary , Advocate	S.B.Civil Misc.Appeal No.1833/2015,Smt.Kanta V/sKishore Singh	Mr.S.K.Verma	Mr.....
15.	Shri Sanjeev Johari,Advocate	S.B.Civil Misc.Appeal No.1027/2010,Smt. Rubi V/s Rajesh	Mr.Vikas Bijarnia	Mr. D K Gaur
16.	Dr.A.A. Bhansali	S.B.Civil Misc.Appeal No.236/1999,Aniruch bahi V/s Mohanlal	Mr.Dron Kaushik	Mr. Anil Bachhawat
17	Shri B S Sandhu,Advocate	S B CrI Misc.Bail Appl. 10577/2015, Shankuntla/State	Mr.Sunil Mehta	Mr.Sushil Solanki

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01.	Shri Mali Ram Pareek , Advocate	S.B.Civil Misc. Appeal No.2110/2011, Kamla V/s Madan Lal	Mr.s s Shaktawat	---
02.	Shri Dhanpat Choudhary,Advocate	S.B.Civil Misc. Appeal No.713/2010, Prabhulal V/s Bhagu	Mr.Umesh Srimali	Mr.O P Singanua
03.	Shri Rishi Vaishnav,Advocate	S.B.Civil Tr.Pet. No.103/2015, Smt. Nirmal V/s Yajvendra Singh	Mr.S K Verma	Mr. Trilok Joshi
04.	Shri Haresh Purohit , Advocate	S.B.C.M.A.No.4337/2011 Sonu @ Jaishri V/s Kishna Kumar,	Mr.Farzand Ali	---
05.	Shri Manak Lal Chandak	S B Civil Writ Pet. No. 3215/2010,3216/2010 & 3217/2010, Nav Bharat Krishna Udyog/C B I,M/s Bhagwat Rice& Dal Mill/CBI & Nav Bharat Grinding Gen Mill/CBI	Ms. Meenu Purohit	Mr. K L Khatri


 DY. SECRETARY
 RAL STATE LEGAL SERVICES AUTHORITY JODHPUR